CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/805/2021



This the **09th** day of **April** 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

Muzaffar Hussain Hakak Aged about 54 years, 8/o Ghulam Hassan
Hakak R/o Hyderpora, Srinagar.
Applicant
(Advocate:- None)
<u>Versus</u>
 State of J&K through Commissioner/Secretary Consumer Affairs and Public Distribution Civil Secretariat Srinagar. Director, Consumer Affairs and Public Distribution Deptt. Kashmir, Srinagar.
3. Asstt. Director Stores, CAPD Deptt. Srinagar.
(Advocate: Mr. Sudesh Magotra, ld. DAG)
ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 23.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 09.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.8

(TARUN SHRIDHAR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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